

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P. JABALPUR
IN ASSOCIATION WITH STATE PC & PNDDT CELL, DIRECTORATE OF
HEALTH SERVICES, MADHYA PRADESH, BHOPAL**

AGENDA

Date: 03.02.2018

VENUE: HOTEL PALASH RESIDENCY, BHOPAL

WORKSHOP AGENDA

09:30 am to 10:00 am	Registration of participants	
10:00 am to 10:45 am	<ul style="list-style-type: none"> • Inaugural Session • Objectives of the Workshop 	<ol style="list-style-type: none"> 1. Principal Secretary, Health & Family Welfare 2. Commissioner Mission Director, NHM 3. District & Sessions Judge, Bhopal 4. Director, Madhya Pradesh State Judicial Academy, Jabalpur, M.P. 5. Additional Secretary, Law & SAA Director 6. Chairperson, State Appropriate Authority
10:45 am to 11:00 am	Tea Break & Group Photograph	
11:00 am to 12:00 noon	Sex Selection – Issues, Practices and Gender Perspectives	Prof.(Dr.) Rekha Singhal, Indian Institute of Forest Management, Bhopal (M.P.)
12:00 noon to 1:00 pm	Status of Implementation of PPCNDT Act in the State	Chairperson, State Appropriate Authority PCPNDT Act
1:00 pm to 1:30 pm	Lunch Break	
1:30 pm to 2:15 pm	Demystifying the PCPNDT ACT	Shri Vidhan Maheshwari, Asst. Director, MPSJA
2:15 pm to 3:00 pm	Discussion on Landmark Judgments	Shri Yashpal Singh, CJ CL- II, Berasia, Bhopal
3:00 pm to 3:15 pm	Tea Break	
3:15 pm to 4:00 pm	Discussion on Efforts for Effective Implementation of the Act – Coherent strategy for effective implementation	Shri Mukesh Ku Sinha Executive Director MPVHA (M.P.)
4:00 pm to 5:00 pm	Court Trials and Procedural Issues	Shri Gopal Shrivastava, Additional Secretary, Department of Law & Legislative Affairs, Bhopal
5:00 pm onwards	Valedictory Session	Officers from MPSJA, District & Sessions Judge, Bhopal, Additional Secretary Law & Officers from State Govt.